

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

JAIPUR BENCH, JAIPUR.

R.A. No. 23/2002

Date of order: 2-8-200

in

O.A. No. 368/98

1. Union of India through the General Manager,
Western Railway, Church-gate, Mumbai.
2. F.A. & C.A.O., Western Railway,
Churchgate, Mumbai.
3. Sr. Divisional Accounts Officer,
Western Railway, Jaipur.

...APPLICANTS.

versus

S.J. Mishra S/o Shri J.M. Mishra, aged about 40 years,
resident of C-95-P, Railway Loco Colony, Jaipur.

...RESPONDENTS.

CORAM

HON'BLE MR. GOPAL SINGH, ADMINISTRATIVE MEMBER.

HON'BLE MR. J.K. KAUSHIK, JUDICIAL MEMBER.

ORDER:

(Per Hon'ble Mr. J.K. Kaushik, Judicial Member)

This Review Application has been filed on behalf of
Union of India and Ors., it has been submitted that there

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is a typographical mistake in typing the O.A. number. The actual O.A. No. in which the order was passed is 368/98 but in the order it has been typed as O.A. No. 369/98 on the first page as well as on the last page while certifying the copy as true, in the order. The Office has taken objection that the Review Application has not been filed within time. The order needs only rectification of typographical error and does not involve any review on merits but as per the procedure a Review Application has been filed and it has been submitted that delay in filing the Review Application should not come in the way of rectifying the typographical error.

2. We are satisfied with the contentions raised in the application and accept the same. The O.A. No. 368/98 shall be read in place of O.A. No. 369/98 wherever it appears in the order dated 3.4.2002 (Annexure RA/1) to the Review Application. The Review Application stands disposed of accordingly.

J.K. Kaushik

(J.K. Kaushik)
Judicial Member

Gopal Singh

(Gopal Singh)
Adm. Member

kumawat